Sanyog Healthcare Ltd.

Date of Commencement of Liquidation - 02nd January, 2023 (Copy of order received on 09.01.2023)

Amount in Rs.

	ureu rinaduai Creations (C	nancial Creditors belonging to any class of cre  Details of Claim Received		Details of claim admitted						7.44				
	Name of Creditor	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security Interest? Yes/No	Whether security interest relinquished	Amount Covered by Guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	Amount of Claim Under- verification	Remarks, if any
									00.5000/		0	-	0	Note
Part A - C	Claim received in Liquidation		651 297 402	651,387,403	SFC	Yes	Yes	651,387,403	20.560%	1 0	0	52,312,312	0	Note
1	State Bank of India	02-02-23	651,387,403	896,998,288	SFC	Yes	Yes	896,998,288	28.312%	1	0	-	0	Note
2	Central Bank of India	02-02-23	949,310,600	432,544,278		Yes	Yes	432,544,278	13.652%	-	0	-	0	Note
3	Punjab National Bank	08-02-23	432,544,278	376,527,685	SFC	Yes	Yes	376,527,685	11.884%	1 7	0	2,359,410	0	Note
4	Union Bank of India	08-02-23		220,013,352	SFC	Yes	Yes	220,013,352	6.944%	1 7	1 0	-,,	0	Note
	Tamilnad Mercantile Bank	08-02-23		151,425,139		Yes	Yes	151,425,139	4.779%	1	0	54,671,722	0	
6	Bank of Baroda	08-02-23		2,728,896,145				2,728,896,145	86.133%	<del>  '</del>	9	51,071,122		
	Total A		2,783,567,867	2,728,890,143	+									
Dowt R - (	Claim received in CIRP				-						0	<u> </u>		Note
rant D-V	Claim receives			2 410 912	SFC	Yes		0	0.076%	-	0 0			o l
7	Kotak Mahindra Prime Limited	07-04-21		2,418,813 2,418,813				0	0.076%		4	54,671,722		
/	Total B		2,418,813	2,418,813	'			2,728,896,145	86.209%			51,071,722		-

## Notes:

- The above mentioned 6 (six) secured financial creditors namely, Central Bank of India (Lead Bank), State Bank of India, Punjab National Bank, Union Bank of India (erstwhile Andhra Bank), Tamilnad Mercantile Limited and Bank of Baroda had granted financial facility(ies) by way of consortium financing to the Corporate Debtor. The members of the consortium have first pari passu charge on the mortgaged/ hypotcated properties/ assets of the Corporate Debtor.
  - 1. Primary Security: Hypothication of entire current assets, both present & furture including entire stock available at various pharmacy stores, godowns and other stock points and book debts, loans and advances. Particulars of the property Mortgaged/ Hypothicated with the members of the consortium are as under:
  - 2. Collateral Security:
  - a. Fixed assets of the company (exluding vehicles, refer note 2 below); and

  - It is to be noted that the members of suspended Board of Directors of the Corporate Debtor had mortgaged Six personal properties as colletral securities with the banks for the purpose of sanction of working capital limits to the Corporate Debtor. The details of such properties are mentioned in the Sanction Letters provided by respective Banks.
- Five (5) vehicles (cars) included in fixed assets of Corporate Debtor are hypothecated with Kotak Mahindra Prime Limited.

